

Fourteenth Loksabha**Session : 7****Date : 21-03-2006****Participants : Acharia Shri Basudeb**

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Title : Issue regarding outsourcing of Jobs and rapid shrinkage of RBI.

श्री बसुदेव आचार्य : कम समय में उठाएंगे, ज्यादा समय हम नहीं लेंगे।

Sir, yesterday the matter regarding convertability of capital in the case of Reserve Bank of India was raised because the Prime Minister had announced it. This is nothing but to minimise the importance of Reserve Bank of India. But the most ominous thing is what is happening today in the case of the Reserve Bank of India. The outsourcing of the jobs and rapid shrinking of RBI is taking place. There is a danger of RBI withdrawing itself from all areas of its activities which will have enormous national implication. Besides that, it will adversely affect the staff strength.

There has already been a substantial reduction in the staff strength in respect of Group C employees. The main objective is to reduce the staff strength in the Group C category. The hidden agenda is to curb trade union activities in the Reserve Bank of India.

A few years back when there was a successful strike by the employees of the Reserve Bank of India, during the regime of the NDA Government, the then Finance Minister made a statement saying that to allow trade union activities in a sensitive institution like the Reserve Bank of India would be a dangerous thing. The total staff strength in RBI has come down from 36,000 in 1990 to 20,000 now. There was a further reduction of 4500 staff in the year 2003. Such a reduction in staff strength in respect of Class III employees is being continued in such a rapid scale with a view to curbing trade union activities. It is a dangerous and ominous sign.

I would like to urge upon the Government not to minimise the importance of the Reserve Bank of India by reducing the staff, and the activities of the premier institution should not be reduced.

Sir, another important issue... (*Interruptions*)

MR. DEPUTY-SPEAKER: Give notice for this tomorrow. It is not a good practice to raise two issues with one notice.

SHRI BASU DEB ACHARIA : Sir, the Ministry of Labour has issued... (*Interruptions*)

MR. DEPUTY-SPEAKER: You may give notice for this tomorrow. Nothing will go on record.

(Interruptions) ...*

* Not Recorded.

प्रो. महादेवराव शिवनकर (चिमूर) : उपाध्यक्ष महोदय, उनकी जो बात रिकार्ड में आ गयी है, उसका क्या होगा ? ...(व्यवधान)

उपाध्यक्ष महोदय : जब फैसला हो गया है कि वे एक ही इश्यू पर बोलेंगे, तो उसके बाद उनकी कोई भी बात रिकार्ड में नहीं गयी है।

...(व्यवधान)